

(18)

16.7.91

(13)

(12)

(14)

Hon'ble Mr. K. Obayya, A.M.
Hon'ble Mr. S.N. Prasad, J.M.

None for the applicant, Sri K.C.Sinha has sought
fix adjournment on the ground of illness. List this
case for hearing on 25.9.91.

J.M.

J.P.
A.M.

(sns)

25.9.1991

(19)

Hon'ble Mr. K. Obayya, A.M.
Hon'ble Mr. S.N. Prasad, J.M.

None for the applicant even during
course of the revision of list. It is
noticed that on the last occasion also
he was present on behalf of the applicant.
K.C. Sinha learned counsel for the respondent
is present. The case is dismissed for want of
prosecution.

J.M.

J.P.
A.M.

(rka)